

रेलवे उपसंघी (श्री शाहनवाज खां) :

(क) अप्रैल, १९५५ में आदेश दिया गया था कि हर रेलवे के सदर मुकाम में कानून-संगठन (legal organisation) बनाया जाय। इस संगठन में दो अलग-अलग सेक्शन होते हैं जिन में से एक 'अदालत सेक्शन' (Court Section) कहलाता है और दूसरा कानून सेक्शन (Law Section) अदालत सेक्शन में नुमावजों के दावों का काम होता है और कानून सेक्शन में कर्मचारी इंजिनियरिंग स्टॉर्स, डेके आदि कानूनी मामलों के मिलभिले में काम होता है। जहाँ कहीं जरूरत हो इस संगठन में एक पूर्णकालिक कानून अफसर (whole time Law Officer) भी रखा जा सकता है। इस आदेश के मुताबिक मध्य रेलवे के अलावा दूसरी सब रेलों में कानून-संगठन बन चुके हैं। मध्य रेलवे में इसके मुताबिक कानून संगठन बनाने की कार्यवाही की जा रही है।

(ख) भाग (क) के उत्तर में जो कुछ कहा गया है उसे देखते हुए सवाल नहीं उठता।

Committee on Bombay-Calcutta Mail Accident

*1363. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether a high power committee with a High Court Judge as its Chairman has since been appointed to inquire into the Bombay-Calcutta Mail accident; and

(b) if so, whether any representative of Labour has been associated with the committee?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) A Commission of Inquiry, with a High Court Judge as Chairman, has been appointed.

(b) No.

Nagarjunasagar Project

*1364. **Shri Bali Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Nagarjunasagar Project has been given the necessary machinery; and

(b) whether the needed foreign exchange was provided for importing the necessary machinery?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b). The Nagarjunasagar Project authorities have procured and are procuring surplus machinery available with other projects or from Disposals. As regards imported machinery, foreign exchange has been sanctioned only for the import of inescapable items owing to the difficult foreign exchange position.

Compost Assistants

*1365. **Shri Rameshwar Tantia:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a new scheme has been envisaged by the community development programme to appoint compost assistants in each Development Block for preparation and utilization of organic manure; and

(b) if so, the details of the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Yes, Sir. The Ministry of Food and Agriculture has sanctioned a scheme for the development of local manurial resources by exploiting to the maximum extent the manurial resources in the C.D. & N.E.S. Blocks. A statement giving the details of the scheme is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 95].

Roads in Himachal Pradesh

*1366. **Shri Y. S. Parmar:** Will the Minister of Transport and Communications be pleased to state: